

ITEM NO.803

COURT NO.8

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 22972/2017

UNION OF INDIA & ANR.

Appellant(s)

VERSUS

PFIZER LIMITED & ORS.

Respondent(s)

WITH

I.A. No. 151668/2018 and I.A. Nos. 151574 & 151637/2018 in C.A. No. 23405-23472/2017 (XIV)

Date : 22-10-2018 These I.As were orally MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s) Mr. Gurmeet Singh Makker, AOR
Mr. Satya Mitra, AOR
M/s. Khaitan & Co., AOR
Mr. Raghavendra S. Srivatsa, AOR
Mr. Balaji Srinivasan, AOR
Mr. Apoorv Kurup, AOR
Mr. Smarhar Singh, AOR
Ms. Herinder Kaur Brar, AOR
Mr. Ashwani Kumar, AOR
Mr. Dheeraj Nair, AOR

For Respondent(s) Mr. Ashish Prasad, Adv.
Ms. Mukta Dutta, Adv. (Mentioned by)
Mr. M. P. Devanath, AOR

M/s. Cyril Amarchand Mangaldas, AOR
Mr. E. C. Agrawala, AOR
Mr. Dheeraj Nair, AOR
Mr. Sarvesh Singh, AOR
Mr. Rajeev Maheshwaranand Roy, AOR
Mr. Sachin Gupta, AOR
Mr. Shyam D. Nandan, AOR
Mr. Mishra Saurabh, AOR
Ms. Archana Sahadeva, AOR
M/S. Khaitan & Co., AOR
Mr. Amit Sharma, AOR
Mr. Ashutosh Jha, AOR
M/S. Karanjawala & Co., AOR
Ms. Liz Mathew, AOR

Mr. Anupam Lal Das, AOR
Mr. Smarhar Singh, AOR
Mr. Dhruv Pall, AOR
Ms. Tatini Basu, AOR
Mr. Gurmeet Singh Makker, AOR
Mr. Ashwani Kumar, AOR

Mrs. Pragya Baghel, AOR
Ms. Diksha Rai, AOR

UPON being MENTIONED the Court made the following
O R D E R

List these I.As along with other I.As, which are likely to be
listed in due course.

(R. NATARAJAN)
COURT MASTER (SH)

(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER